

DIVISION BENCH
COURT - I

P-114

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1039(KB)2020

**CORAM: 1. HON'BLE MEMBER(J), SHRI RAJASEKHAR V.K.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06TH MAY, 2022, 10:30 A.M

IN THE MATTER OF	MAHALAXMI BRICK FIELD THROUGH BALARAM SINGH CHAUHAN VS SIMPLEX INFRASTRUCTURES LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing)

Mr. Snehashis Sen, Advocate } for corporate debtor

Mr. Anujit Mookherji, Advocate } for the operational creditor

ORDER

1. Learned counsel on both sides present.
2. They submitted that the matter has been settled out of the Court. Recording these submissions C.P. (IB)/1039(KB)2020, is **dismissed as withdrawn**. File be consigned to the record.

Balraj Joshi
Member (Technical)

Rajasekhar V.K
Member (Judicial)